

# THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No. HCM.III/166/2019-Judl./Part-1/400

Dated Shillong, the 2<sup>nd</sup> March, 2022

It is hereby notified to all concerned that all cases listed for today, March 2<sup>nd</sup>, 2022 shall be taken up at 3.00 P.M.

By order,

Memo No. HCM.III/166/2019-Judl./Part-1/400-A

JOINT REGISTRAR(LISTING)  
Dated Shillong, the 2<sup>nd</sup> March, 2022

Copy to :

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
5. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
6. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
7. ✓ The Central Project Co-ordinator, High Court of Meghalaya, Shillong for information and necessary action with a request to also upload the same in the Official Website.
8. The Assistant Solicitor General, for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for kind information
10. The President/ Secretary, Bar Associations of all districts for kind information.
11. All Court Masters, High Court of Meghalaya, for kind information.
12. Notice Board.
13. Office File.

  
02/03/2022  
JOINT REGISTRAR(LISTING)

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02.03.22